

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

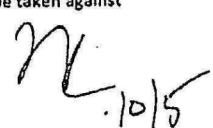

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Ms. Sonia Malhotra EC : 3316	Sr. PA temporary posted in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.	Sr. PA in the Hon'ble High Court of Delhi, New Delhi. <i>(in diverted capacity)</i>
2.	Ms. Anjali Chadha EC : 3434	PA posted in the Personal Office of the Principal Judge (HQs), Family Court, South-West, Dwarka, New Delhi. <i>(in diverted capacity)</i>	PA in the court of Ms. Renu Bhatnagar, Principal District & Sessions Judge, South-East, Saket Courts, New Delhi.
3.	Sh. Nitin Arora EC : 3134	Sr. PA in the Vacant Court of Principal Judge, Family Courts, West District, Tis Hazari Courts, Delhi. <i>(in diverted capacity)</i>	Sr. PA in the Court of Sh. Virender Kumar Bansal, Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
4.	Sh. Jitendra Pratap Arya EC : 3282	Sr. PA in Vacant Court of District Judge (Commercial Court)-06, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the court of Sh. Paramjit Singh, Principal Judge, Family Courts, South, Saket Courts, Delhi. <i>(in diverted capacity)</i>
5.	Ms. Harry D/o Sh. Sunder Lal	PA temporary posted in the Office Pool, East District, Karkardooma Courts, Delhi.	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
6.	Sh. Naveen Gupta EC : 99542366	PA temporary posted in the Office Pool, North- East District, Karkardooma Courts, Delhi.	PA in the Office Pool, North-East District, Karkardooma Courts, Delhi.
7.	Sh. Hitendra Singh EC : 15029646	PA in the court of Ms. Deepika Singh, SCJ-cum-RC, North-West District, Rohini Courts, Delhi.	PA in the Office of Additional Secretary Law Justice & LA, GNCT of Delhi. <i>(in diverted capacity)</i>
8.	Ms. Simranjeet Kaur Bedi D/o Sh. Manjeet Singh Bedi	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Deepika Singh, SCJ-cum-RC, North-West District, Rohini Courts, Delhi.

Note : 1. All the above-mentioned Sr.PAs/PAs are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

2. Non-compliance of the transfer and posting orders/ immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.


(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI


No. 37149-199 /Admn-I/P & T/HQs/2023

Dated, Delhi the 10 MAY 2023

Copy forwarded for information and necessary action to:-

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
(The Sr. PA mentioned at Sl No.1 is with reference to the letter No. 88185/Estt.I/E-IV/DHC dated 03.05.2023)
2. The Ld. Principal District & Sessions Judge, NDD/South-East/North-East/East/North-West, Delhi/ New Delhi
3. The Ld. Principal Judge, Family Court (HQ), Dwarka, New Delhi.
4. The Principal Secretary, Deptt. Of Law, Justice & Legislative Affairs, GNCT of Delhi, New Delhi.
5. The Ld. Officer In-charges, Accounts Branch, Central/ NDD/South-East/North-East/East/North-West, Delhi/ New Delhi
6. The Personal Office of the undersigned.
7. The Officers/Officials concerned.
8. The Sr. A.O (J) / A.O.(J)/ Admn. Branch, Administration Branch, Central/ NDD/South-East/North-East/East/North-West, Delhi/ New Delhi
9. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
10. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
11. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
12. The Dealing Official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
13. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI